

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

13/11/2019

O.A./260/640/2014

SUJAN KUMAR LAKRA  
-V/S-  
M/O RAILWAYS

ITEM NO: 98

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.K.NAYAK

Notes of The Registry	Order of The Tribunal				
	<p>None for the applicant. It is seen from the record that on the last occasion on 18.9.2019, no one was present on behalf of the applicant. In view of this, it appears that the applicant is no longer interested to pursue this O.A. Accordingly, the O.A. is dismissed for default and non-prosecution.</p> <p>Parties be informed.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>b</td><td></td></tr></table>	( SWARUP KUMAR MISHRA MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)	b	
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b					